

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Record of Proceedings

Petition No.39/2009

Subject: Determination of impact of annual fixed charges on account of additional capital expenditure incurred during the years 2004-05 and 2005-06, in respect of Loktak HE Project.

Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Date of Hearing: 16.7.2009

Petitioners: NHPC Ltd.

Respondent : ASEB, Dept of Power, Govt of Arunachal Pradesh, Electricity Dept. Govt Of Mizoram, TSECL, MeSEB, Electricity Dept, Govt of Manipur, and Electricity Dept, Govt of Nagaland.

Parties present: Shri Prashant Kaul, NHPC
Shri S.K.Meena, NHPC
Ms. Niti Singh, NHPC

This petition has been filed by the petitioner, NHPC for determination of impact of annual fixed charges on account of additional capital expenditure/ de-capitalisation during the years 2004-05 and 2005-06, in respect of Loktak HE Project (hereinafter referred to as "the generating station")

2. None of the respondents was present. The representative of the petitioner submitted that it had incurred additional capital expenditure on certain works which were required for successful operation of the generating station and prayed that the Commission allow the additional capital expenditure incurred for the purpose of tariff. The petitioner also submitted that on account of additional capitalization /de-capitalisation, the annual fixed charges for the year 2004-09 has reduced entailing refund of charges to the respondents.

3. The Commission reserved orders on the petition.

Sd/-
(K.S.Dhingra)
Chief (Legal)